

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 23<sup>rd</sup> of December, 2024

**No.HC.XLV/272/2018/ 407 /PM&P#** Smti Deepti Dhadumia, Systems Officer, Office of the District & Sessions Judge, Barpeta, is transferred as Systems Officer in the Office of the District & Sessions Judge, Dhemaji.

Smti Dhadumia will join at her new place of posting immediately.

**No.HC.XLV/272/2018/ 408 /PM&P#** Smti Kabita Deka, Systems Assistant, Office of the District & Sessions Judge, Kamrup Metro, transferred as Systems Assistant in the Office of the District & Sessions Judge, Kamrup, Amingaon.

Smti Deka will join at her new place of posting immediately.

**No.HC.XLV/272/2018/ 409 /PM&P#** Sri Nikun Kalita, Systems Assistant, Office of the District & Sessions Judge, Dima Hasao is transferred as Systems Assistant in the Office of the District & Sessions Judge, Kamrup Metro.

Shri Kalita's transfer is subject to the joining of the newly appointed Systems Assistant at Dima Hasao. Upon the new Systems Assistant's joining, Shri Kalita shall provide training to the appointee for a period of 1 (one) month before proceeding to assume his duties at his new place of posting. He is not entitled to claim TA and DA, as the transfer is made at his own request.

**No.HC.XLV/272/2018/410 /PM&P#** Shri Monowar Hussain, Systems Assistant, Office of the District & Sessions Judge, Kokrajhar, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Barpeta.

Shri Hussain will join his new place of posting immediately. He may provide assistance to the new appointees' at Kokrajhar District Judiciary as and when required. He will not be entitled to claim TA or DA, as the transfer is made at his own request.

**No.HC.XLV/272/2018/ 411 /PM&P#** Shri Kamal Haloi, Systems Assistant, Office of the District & Sessions Judge, Kokrajhar, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Nalbari.

Shri Haloi's transfer is subject to the joining of the newly appointed Systems Assistant(s) at Kokrajhar. Upon the new appointees' joining, Shri Haloi shall immediately assume duties at his new place of posting after handing over charges to the new appointees'. He may provide assistance to the new appointees' as and when required. Further, he will not be entitled to claim TA or DA, as the transfer is made at his own request.

**No.HC.XLV/272/2018/ 412 /PM&P#** Shri Prabeer Biswas, Systems Assistant, Office of the District & Sessions Judge, Hailakandi, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Hojai.

Shri Biswas shall assume charge at his new place of posting immediately upon the joining of any one of the newly appointed Systems Assistants at Hailakandi. He may provide assistance to the new appointees' at Hailakandi District Judiciary as and when required. He will not be entitled to claim TA or DA, as the transfer is made at his own request.

By Order,

*Sd/- Sunil Kumar Poddar*

**REGISTRAR GENERAL**

**Memo No. HC.XLV/272/2018/ 413 /PM&P, dated the 23<sup>rd</sup> of December, 2024.**

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance/Judicial & IT/Administration/Establishment), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Barpeta/ Kamrup Metro/ Dima Hasao/ Kokrajhar/ Hailakandi/ Dhemaji/ Kamrup, Amingaon/ Barpeta/ Nalbari/ Hojai, for information and necessary action.
6. The Joint Registrar (Recruitment/Vigilance/PM&P/Judicial), Gauhati High Court, Guwahati.

7. The Treasury Officer, \_\_\_\_\_.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the  
Gauhati High Court website (Promotion/Transfer).
10. The Senior Systems Officer, Gauhati High Court, Guwahati.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12. Smti Deepti Dhadumia, Systems Officer, Office of the District & Sessions Judge, Barpeta.
13. Smti Kabita Deka, Systems Assistant, Office of the District & Sessions Judge, Kamrup  
Metro.
14. Sri Nikun Kalita, Systems Assistant, Office of the District & Sessions Judge, Dima Hasao.
15. Shri Monowar Hussain, Systems Assistant, Office of the District & Sessions Judge,  
Kokrajhar.
16. Shri Kamal Haloi, Systems Assistant, Office of the District & Sessions Judge, Kokrajhar.
17. Shri Prabeer Biswas, Systems Assistant, Office of the District & Sessions Judge,  
Hailakandi.

  
**REGISTRAR GENERAL**